THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI CHIMANBH I MEHTA): (a) and (b) Yes, Sir.

(c) Before the benefit of rationalisation was extended, the scales of pay for the posts of Press Store Keeper and the Foreman were at par i. e. Rs. 425—600. However, as a result of rationalisation, the Press Store Keeper was sanctioned pay scale of Rs. 425—800 while tha |Foreman was given a lower Scale i. e. Rs. 425—700.

(d) According to the information furnished by the University of Delhi, the Joint Cadre Review Committee of UGC recommended pay-scale of Rs. 425—800 for the post of General Store Keeper which forms part of Ministerial Cadre and that of Rs. 425—700 for Foreman/Senior Proof Reader under the Technical Cadre. These recommendations were approved by the Commission.

Decision of officers of Public Sector enterprises to observe bandh

2201. SHRI GURUDAS DAS GUPTA:

SHRI CHATURNAN MISHRA:

Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that the officers of Public Sector enterprises have decided to observe a nation-wide bandh on the 29th May, 1990; and

(b) if so, the details thereof and what steps Government are taking to avert the situation?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND THE MINISTER OF STATE IN THE MINISTRY OF PROGRAMME IMPLEMENTATION (SHRI BHAGEY GOBARDHAN) (a) Yes, Sir.

(b) The main demands relate to revision of pay scales from 1-1-1986 and introduction of Central Government Dearness Allowance formula. Discussions are being held with the officers to explain the position and prevail upon them to give up the proposed strike.

सार्वजनिक क्षेत्र के उपक्रमों तथा मंत्रालयों के बीच समझौता ज्ञापनों पर हस्ताक्षर

2202. **श्री राम जेठमलानी :**

सरदार जगजीत सिंह अरोड़ा :

क्या **प्रधान मंत्री** यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि पिछले तीन वर्षों के दौरान सरकारी क्षेत्र के विभिन्न उपक्रमों तथा केन्द्रीय मंत्रालयों के बीच प्रत्येक समझौता ज्ञापनों पर हस्ताक्षर किये गये हैं ;

(ख) यदि हां, तो आज तक सरकारी क्षेत्र के कितने उपक्रम इस समझौता ज्ञापनों के अधीन लाये जा चुके हैं ;

(ग) क्या यह सच है कि समझौता ज्ञापनों के अधीन लाये गये सरकारी क्षेत्र के उपक्रमों के कार्यकरण में सुधार दिखाई दिया है ; और

(घ) यदि हां, तो सरकारी क्षेत्र के सभी उपक्रमों में इस प्रणाली को लागू करने में सरकार की असमर्थता के क्या कारण हैं ?

योजना मंत्रालय में राज्य मंत्री और कार्यक्रम कार्यान्वयन मंत्रालय में राज्य मंत्री (श्री भागेय गोवर्धन) : (क) जी, हां ।

(ख) वर्ष 1988-89 में सरकारी क्षेत्र के ग्यारह उद्यमों ने सरकार के साथ समझौता ज्ञापन पर हस्ताक्षर किए ।